

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/26(KB)2024
IN
C.A.(CAA)/120(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	BAMBASUKI VINIMAY PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Pallab Samajdar, Adv.] For the Petitioner

ORDER

1. Learned Counsel for the Petitioner present.
2. It is submitted by the learned Counsel appearing for the Petitioner that Central Government has not furnished their report.
3. Therefore, list this matter on **27th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**